

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 212 of 2014

Dated : 17th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus

Chhattisgarh State Electricity Regulatory Commission
... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Chowdhary
Mr. A. Bhatnagar (Rep.)

ORDER

We have heard learned counsel for the Appellant and we have gone through to the written notes regarding maintainability.

Post the matter for pronouncement of Orders on **10.11.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

pr/js